

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.08.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4525 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Veenu Drall, (IRP of Jewel Overseas Pvt. Ltd.) Vs. Rajiv Hasija & Ors.	Nikhil Beniwal
2.	I.A. No. 4531 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	R K Enterprises, Through its Proprietor Rakesh Kumar Vs. Super City Developers Pvt. Ltd.	Aakriti Goel
3.	I.A. No. 4532 of 2025 in Comp. App. (AT) No. ____ of 2025	Sarvajanik Jankalyan Parmarthik Nyas Vs. Alliance Industries Ltd. & Ors.	Sarthak Bhandari
4.	I.A. No. 4533 of 2025 in Comp. App. (AT) No. ____ of 2025	Rajbir Singh Makhni Vs. Diwaker Commercial Pvt. Ltd.	Rahul Gupta

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Assistant Registrar**